

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-108/(ND)/09

IN THE MATTER OF:

Sharad Aggarwal & Ors.

.. PETITIONER

Vs.

Rajesh Buildcon & Infrac. (P) Ltd.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 25.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents

: Mr. Sangram Patnaik, Advocate
Mr. Rajiv Gupta, Advocate
Mr. Sangam Singh, Advocate.. for R-1,9,10,11,12
Mr. Ashish Aggarwal, Advocate.. for R-6 to 22

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 07.11.2017.

Sd/-

(S.P. Gahlaut)
Bench officer-III

Surjit
25.9.2017